

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. 28-33/2015 in Civil Appeal

No(s). 11112-11117/2013

M/S BAJAJ HINDUSTHAN LTD

Appellant(s)

VERSUS

U.O.I & ORS

Respondent(s)

(for early hearing and office report)

Date : 14/09/2015 These applications were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH
HON'BLE MR. JUSTICE AMITAVA ROY

For Appellant(s)

MR.S.K.Bagaria, Sr.Adv.
Ms.Ruby Singh Ahuja, Adv.
Mr.Utsav Trivedi, Adv.
Ms.Manik Karanjawala, Adv.
Mr.Sanjeev Kumar Singh, Adv.
Mr.R.N.Karanjawala, Adv.
for M/s. Karanjawala & Co., Advs.

For Respondent(s)

Mr.R.K.Verma, Adv.
Mr. B. Krishna Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Application for early hearing is rejected.

(G.V.Ramana)
AR-cum-PS

(Vinod Kulvi)
Asstt.Registrar

Signature Not Verified

Digitally signed by
Ramana Venkata Ganti
Date: 2015.09.14
16:56:17 IST
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